

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 31st May, 2021

NOTICE

Keeping in view the prevailing COVID situation and in continuation of this Tribunal's Notice of even No. dated 16.4.2021, 1.5.2021, 16.5.2021 and 23.5.2021 it has been decided with the approval of Hon'ble Chairperson to extend the directions contained in the said Notices for a further period beyond 31.5.2021 for one week till 5 am. of 7.6.2021.

(Sanjeev Pandey)
Deputy Registrar

Copy to:

TDSAT website